

last 13 years since the new State of Madhya Pradesh was formed, there has been a total investment of Rs. 31.18 crores only on the road construction programme viz. an investment of Rs. 72 lakhs per district which is very low; and

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH): (a) and (b). The requisite information is being collected from the State Government and will be laid on the Table of the Sabha in due course.

**Demand of Funds by Madhya Pradesh Government for Economic Development of Dacoit-Infested areas of Madhya Pradesh**

9064. SHRI G. C. DIXIT: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that in the dacoit-infested areas of Madhya Pradesh, the roads are of special importance for the anti-dacoity operations and for raising the economic conditions of these areas;

(b) whether the Government of Madhya Pradesh have demanded special funds outside the State Plan for the above purposes; and

(c) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

**Modern Merchant Vessels for India's Trade**

9065. SHRI BENI SHANKER SHARMA:

SHRI D. C. SHARMA:

SHRI RANJIT SINGH:

SHRI HARDAYAL DEVGUN:

SHRI BAL RAJ MADHOK:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether any efforts have been made to secure modern merchant vessels for India's trade;

(b) if so, the details thereof; and

(c) when they are likely to be available?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH):

(a) to (c). Yes, Sir. During the three years after the expiry of the Third Plan period, 35 new and modern ships totalling 4.99 lakhs GRT have been added to the Indian merchant fleet. In addition, 35 new ships of about 6.21 lakhs GRT were firmly on order as on 31.3.69. These are expected to be delivered between 1969 and 1972.

**Upadhayaya Murder Enquiry**

9066. SHRI D. C. SHARMA:  
SHRI HARDAYAL DEVGUN:  
SHRI RANJIT SINGH:  
SHRI BENI SHANKER SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the investigations into the murder of Shri Deen Dayal Upadhayaya have been completed;

(b) if so, with what result; and

(c) if not, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) A charge-sheet was submitted on May 4, 1968 in the Court of Additional District Magistrate (Judicial), Varanasi, who committed the case on August 6, 1968 to the Court of sessions.

(c) Does not arise.

**Stabbing of Students in Delhi**

9067. SHRI RANJIT SINGH:  
SHRI D. C. SHARMA:  
SHRI HARDAYAL DEVGUN:  
SHRI BENI SHANKER SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the annual conference of the